

**THE HIGH COURT OF MEGHALAYA**  
**AT SHILLONG**  
**NOTIFICATION**

Dated Shillong \_\_\_\_ November, 2020

**NO.HCM.II/123/2015/Pt/Estt./9:** It is hereby notified that the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong is pleased to declare **25<sup>th</sup> November, 2020** as a holiday on account of "**Nongkrem Dance**" for the High Court and the Subordinate Court in East Khasi Hills District.

  
**REGISTRAR GENERAL**

**Memo. NO.HCM.II/123/2015/Pt/Estt./9-A**

Dated Shillong 20<sup>th</sup> Nov., 2020

**Copy to:-**

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
5. The PA to Registrar General, High Court of Meghalaya, Shillong.
6. The District & Sessions Judge,  
Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati/Khlieh  
riat/Resubelpara.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
8. The Joint Registrar (Listing), High Court of Meghalaya, Shillong.
9. The Central Project Coordinator, High Court of Meghalaya, Shillong.
10. The Director, Meghalaya State Judicial Academy, Shillong.
11. The Registrar, High Court of Meghalaya, Shillong.
12. The Joint Registrar, High Court of Meghalaya, Shillong.
13. The Chief Librarian, High Court of Meghalaya, Shillong.
14. The Chief Translator, (I/c Stationery), High Court of Meghalaya, Shillong.
15. The Deputy Registrar, High Court of Meghalaya, Shillong.
16. All Assistant Registrars, High Court of Meghalaya, Shillong.
17. The Protocol Officer, High Court of Meghalaya, Shillong.
- ✓ 18. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
19. All Superintendents, High Court of Meghalaya, Shillong.
20. The PS to the Advocate General of Meghalaya, Shillong.
21. The Court Officer, High Court of Meghalaya, Shillong.
22. All Court Masters, High Court of Meghalaya, Shillong.
23. Notice Board.
24. Office file.

  
**REGISTRAR GENERAL**

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20/11/20